

गए आन्दोलन के दौरान क्षतिग्रस्त हुई दिल्ली परिवहन निगम की बसों की संख्या क्या है ,

(ख) इससे दिल्ली परिवहन निगम को कितने रुपये की हानि हुई; और

(ग) सरकार इस हानि को किस प्रकार पूरा करने का विचार रखती है तथा दिल्ली परिवहन निगम को भविष्य में इस प्रकार की हानि न हो यह सुनिश्चित करने के लिए सरकार ने क्या कदम उठाये हैं ?

जल संसाधन मंत्री, साथ में जल-भूतल परिवहन मंत्रालय का अतिरिक्त प्रभार (श्री मनुभाई कोटाड़िया): (क): मंडल आयोग की रिपोर्ट के कार्यान्वयन के विरोध में छात्रों द्वारा किए गए आन्दोलन के दौरान लगभग 3290 बसे क्षतिग्रस्त हुई थीं ।

(ख) दिल्ली परिवहन निगम के अनुसार इस क्षति के कारण लगभग 1.02 करोड़ रु० का नुकसान हुआ है ।

(ग) नुकसान की भरपाई करने के लिये आवश्यक बजटगत सहायता प्रदान करने हेतु कार्यवाही शुरू कर दी गई है । अगर भविष्य में कभी भी ऐसे अवसर उत्पन्न हुए तो कानून और व्यवस्था प्राधिकारियों को आवश्यक सहायता प्रदान करने के लिये कहा जाएगा ।

791. [Transferred to the 8th Pakistan 1991]

Views of U.S. Ambassador to Pakistan on Kashmir issue

792. SHRI BHUVNESH CHATURVEDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the reported letter of U.S. Ambassador in Pakistan, Mr. Robert Jakely, written recently to Sardar Abdul Qayyum of occupied Kashmir that plebiscite as per U.N. resolution was no longer relevant; and

(b) if so, the reaction of Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Government have noted the press reports about the contents of a letter written by the U.S. Ambassador in Pakistan to the so-called President of Pakistan occupied Kashmir, Sardar Abdul Qayyum.

(b) Government have repeatedly reiterated its well-known position that the state of Jammu & Kashmir is an integral part of India.

NRIs returning from the Gulf

793. DR. YELAMANCHILI SIVAJI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of NRIs who have come back from the Gulf in the wake of the crisis there;

(b) what steps have been taken to rehabilitate them; and

(c) the number of those who have been rehabilitated and the place where they are residing, State-wise?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Approximately 1,50,000 Indian nationals, most of whom had non-resident status, have been repatriated from Iraq and Kuwait.

(b) and (c) The evacuees from Iraq and Kuwait have not yet been rehabilitated by the Government.

Projects of Andhra Pradesh pending for environmental clearance

794. DR. YELAMANCHILI SIVAJI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: what are the pending projects proposed by Government of Andhra Pradesh for environmental clearance; since when those are pending and at what stage of consideration these are?